

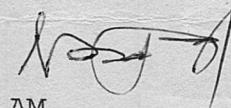
03.04.2008

Hon'ble Mr. Justice A.K. Yog, JM
Hon'ble Mr. N.D. Dayal, AM

Sri S.N. Yadav learned counsel for the applicant and Sri P. Mathur learned counsel for the respondents.

Sri P. Mathur has filed affidavit sworn by H.N. Chaudhary, APO, Gorakhpur. In paragraph 5 of the said affidavit it is stated that order of this Tribunal has been complied with.

In view of the above the contempt notices issued to the respondents are discharged with the observation if the applicant still aggrieved it shall be open to him to seek recall of this order. Contempt Petition consigned to record.



AM



JM

/pc/